

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1519
ANSWERED ON:04.03.2015
TRANSFER OF PROPERTIES
Meena Shri Harish Chandra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether some of the properties in prime locations in Delhi have been transferred unlawfully to Delhi Wakf Board;
- (b) if so, the details thereof;
- (c) the details of steps taken or proposed to be taken by Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): No, Madam.

(b & c): Questions do not arise in view of the reply at 'a' above.